

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 118 of 2014

Dated : 23rd July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. Appellant(s)
Versus
Central Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

**Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1
Mr. Bipin Gupta
Mr. S.K. Bansal for R.3 to 5**

ORDER

The learned counsel for the Central Commission submits that he will file the Written Submissions after the arguments are over.

The learned counsel for the other Respondents seeks some time to file the reply. Accordingly, he is directed to file the same on or before 06.08.2014 after serving copy on the other side.

Post the matter on **20.08.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**